

(b) whether Central Government have given assistance to the State Government for setting up of the Khadi & Village Industries in each district of the State of Maharashtra ; and

(c) is so, what are the details thereof ?

THE MINISTER OF INDUSTRY (SHRI GEORGE FERNANDES): (a) to (c). The information is being collected and will be laid on the Table of the House.

**Special Programme to Assist the Backward States in Irrigation and Drinking Water**

521. SHRI V. G. HANDE : Will the Minister of PLANNING be pleased to state:

(a) whether Government have a special programme to assist the backward States in irrigation and drinking water ;

(b) is so, how many States have been covered under the broad scheme of the Government of India so far and the details of the States which have been given financial aid by the Central Government; and

(c) whether the State of Maharashtra has also been given financial aid; if so, details thereof ?

THE MINISTER OF STATE IN THE MINISTRY OF PLANNING (SHRI FAZLUR RAHMAN): (a) and (b). There is no special programme to assist the backward States in Irrigation and Drinking Water. Irrigation and Water Supply are State subjects and as such schemes/projects for these programmes are financed and implemented by the State Governments. The Central Government gives assistance to the States in the form of block loans and grants which are not tied to any specific programme/project. In the Draft Plan 1978-83, emphasis has been laid on the implementation of irrigation projects in drought prone, tribal and backward areas and to provide drinking water facilities in problem villages defined as those not having a water source or where the source of water supply is susceptible to diseases.

However, for Drinking Water, the Government of India finances the Accelerated Rural Water Supply Programme, which aims at providing drinking water supply facilities to problem and difficult

villages as a part of the Revised Minimum Needs Programme in all the States and Union Territories.

(c) The State of Maharashtra has been provided assistance under Accelerated Water Supply Scheme to the extent of Rs. 3.13 crores during 1977-78 and Rs. 4.04 crores during 1978-79.

**Setting up Industries in Rayalaseema**

522. SHRI P. RAJAGOPAL NAIDU: Will the Minister of INDUSTRY be pleased to state;

(a) the nature of industries started in North East India to provide employment; and

(b) if so, whether Government will start similar industries in Rayalaseema?

THE MINISTER OF INDUSTRY (SHRI GEORGE FERNANDES): (a) and (b). Large and medium industries in this area are basically resource-based such as paper and cement plants, plywood factories, jute mills. By their inherent nature a greater bias towards additional direct employment generation is somewhat difficult. In so far as sectors other than large and medium industries are concerned, the role of the Government is largely promotional and private enterprises are being assisted with finance, training facilities, technical advice, etc. In doing so schemes which may have an employment orientation are given due support. From the particulars received from the States of North Eastern Region in respect of Central Investment Subsidy Scheme for backward areas, it is found that a number of small scale units in the private sector are being set up in the following fields :—

Rice Mills, Candles, Furniture, Handicrafts, Textiles, Printing, Soap, Agricultural Implements, Carpentry, Garments, Bakery, Handlooms, Wool Knitting & Automobile repair workshop.

In Rayalaseema area of Andhra Pradesh also small scale units in the private sector have come up in more or less similar and other fields.

**Setting up of District Industries Centres in Andhra Pradesh**

523. SHRI P. RAJAGOPAL NAIDU: Will the Minister of INDUSTRY be pleased to state :

(a) the number of District Industries Centres started in Andhra Pradesh; and